

by geologists and their opinions obtained;

(b) if not, the reasons therefor;

(c) when the work of laying the concrete foundation at Malthon is scheduled to start; and

(d) the reasons for the delay in the commencement of the work?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) Does not arise.

(c) The work was started on the 12th Feb., 1954.

(d) Non-receipt of certain essential Machinery and spare parts in time, from foreign countries.

IMPORT LICENCES FOR BICYCLE PARTS

*2037. **Shri B. N. Misra:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the sale of bicycle parts imported under the Actual User's licence to others in the market is prohibited?

(b) Are Government aware that such sales are taking place?

(c) If the answer to part (b) above be in affirmative, what action have Government taken against those firms who are violating the conditions of the Actual User's Licence?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) and (c). Some complaints were received about the sale of cycle parts by manufacturers but the charges could not be established.

EXPEDITIONS TO HIMALAYAN PEAKS

*2039. **Shri H. G. Valshnav:** Will the Prime Minister be pleased to state:

(a) whether the various foreign expeditions attempting to climb the Himalayan Peaks are required to take prior sanction of Government; and

(b) if so, on what conditions such sanction is granted?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) If the peak to be climbed is in Indian territory, the permission of the Government of India is necessary.

(b) Applications are considered generally from the point of view of security. Where permission is given, it is usually on the condition that the 'Inner Line' will not be crossed.

D. V. C.

*2041. **Shri K. C. Sodhia:** Will the Minister of Irrigation and Power be pleased to state:

(a) the total purchases made by the D. V. C. during 1953-54;

(b) how much of this was made through Directorate-General of Supplies and Disposals and how much direct; and

(c) the value of indigenous products purchased?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Rs. 5,36,36,083/-.

(b) (i) Through D. G. S. & D. Rs. 87,74,423/-.

(ii) Direct Rs. 3,91,38,562.

(iii) Through other Govt. agencies e.g. Railway Disposals, Deputy Controller of Printing and Stationery and Iron & Steel Controller—Rs. 57,23,098/-.

(c) Rs. 1,64,34,190/-.

INDIAN STANDARDS INSTITUTION

*2044. **Shri Telkikar:** Will the Minister of Commerce and Industry be pleased to state what is the annual expenditure of the Indian Standards Institution?

The Minister of Commerce (Shri Karmarkar): A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 74.]